HIGH COURT OF HIMACHAL PRADESH, SHIMLA-1710 01. No.HHC.1/Lib.(5.Misc.)1991-92 Dated, Shimla, the 19th Nov., 2016,

## NOTICE INVITING TENDER

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2. The last date for the receipt of tender(s) in the High Court Registry is 28th November, 2016. The tender (s) received after due date shall be rejected and not taken into consideration.

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